

DIVISION BENCH
COURT - II

S-21

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/40(KB)2022
IA(I.B.C)/1452(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND JULY 2024

IN THE MATTER OF	KOREA TRADE INSURANCE CORPORATION VS ADO ADDITIVES MFG PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Rahul Parasrampuria, Adv.] For the IRP
Ms. Saloni Agarwal, Adv.]
Mr. Manish Agarwal, RP]

ORDER

1. Learned Counsel for the IRP present.
2. **IA(I.B.C)/1452(KB)2024:**
 - a. This application has been filed by the IRP to place on record the 1st Progress Report, which is placed at pages 14 to 26.
 - b. This application is supported by an affidavit which is placed at pages 11 and 13.
 - c. The 1st Progress Report is taken on record.
 - d. Accordingly, IA(I.B.C)/1452(KB)2024 is allowed and disposed of.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**